

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

190/73(4)/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.

NAME OF THE COMPANY: M/s. Binod Kumar V/s. M/s. PACL India Ltd.
Ors.

SECTION OF THE COMPANIES ACT: 73(4)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Binod Kumar, Advocate for the Petitioner
	None for the Respondent.

ORDER

Petitioner has placed on record the postal receipts of the notice issued to the respondent. None is present on their behalf, they are proceeded ex-parte.

It is noticed that the Registered Office of the respondent Company is in Jaipur. Be listed before the Registrar for appropriate directions. (2:00 PM)


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Dilshad Ali)